

[Print](#)**Defective Case Register from 2026-04-25 to 2026-04-25**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLLP/10306/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-04-25	Period of Delay 103
2	D-WP(C)/18496/2026	BISWANATH BEHERA	2026-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-CRLREV/11852/2026	JYOTIRMAYA SAHOO	2026-04-25	1.Name of Informant/Victim/ Relatives need not disclosed in connection with Annex-1 and kept closed in cover
4	D-WP(C)/16482/2026	GOURI KUMAR RATH	2026-04-25	.Petition not correctly addressed to Honorable Court
5	D-WP(C)/16477/2026	GOURI KUMAR RATH	2026-04-25	.Petition not correctly addressed to Honorable Court
6	D-WP(C)/16474/2026	PADMALAYA MOHAPATRA	2026-04-25	.Receipt Showing Serv.copy To ct not Filed.
7	D-WP(C)/16909/2026	SAMIR KUMAR MISHRA	2026-04-25	.Subject Code incorrectly Mentioned 2.Page no.66. not filed
8	D-BLAPL/11285/2026	SOUMYA RANJAN DAS	2026-04-25	1) Annexure -1 be kept in sealed cover. 2) For further S.R.
9	D-WP(C)/16479/2026	SHASHANKA SHEKHAR PATRA	2026-04-25	Page 13 not found.
10	D-WP(C)/17842/2026	BIBHUTI BHUSAN MISHRA	2026-04-25	Copy of representation dt.09.03.2026 mentioned in the Index(Anx-3) not tally with para-6 body of the petition and under Annex-3.
11	D-CRLA/11582/2026	KULDEEP MOHANTY	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Status of the petitioner not furnished.2.Name of the victim village reflecting in petition para.2 be redacted.3.3. Name of the complaint and name of the victim college and village reflecting in the judgement be kept in cover.4 . provision of law not correctly furnished in I.A. no.1063/2026.5. signature of the executants(name) not tally with C.T. and Judgement.
12	D-CMP/17109/2026	MANAS RANJAN BAUG	2026-04-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED C.copy of annexure -3 to be filed.
13	D-CMP/17039/2026	DIPTENDU SUNDAR RAY	2026-04-25	Age of parties not correct
14	D-WA/16634/2026	SURYA NARAYAN PATNAIK, A.G.A	2026-04-25	Page mark not properly under Anx-1
15	D-CRLREV/10156/2026	BHARAT JALLI	2026-04-25	Authentication fee of Rs 14.30 /- not paid on Annex-2 2..P.S. mentioned Gajapati instead of R . Udayagiri in petition.

16	D-WA/16730/2026	SWAYAMBHU MISHRA,A.S.C	2026-04-25	Op no. 2 4 5 in wp (c) are not made party in appeal memo.
17	D-WA/16890/2026	SOUMYA MISHRA	2026-04-25	i) Status of the respondent no. 1 wrongly furnished. ii) Respondent no. 1 in appeal memo not party in wp (c) and rvwpet.
18	D-WA/18040/2026	RUPESH KUMAR KANUNGO	2026-04-25	i) In being aggrieved para should be confined to one order. ii) Put up for SR after removal of defect
19	D-MATA/14773/2026	LAKSMIDHAR KABI	2026-04-25	AU fee Rs 6/ not paid
20	D-FAO/18278/2026	SANGRAM JENA	2026-04-25	Pages No-16 to 20 not yet Marked in the Petition.
21	D-FAO/18351/2026	SUBHADUTTA ROURAY	2026-04-25	Para no. not furnished in declaration of I.A.
22	D-BLAPL/11204/2026	PUSPAMITRA MOHAPATRA	2026-04-25	i) Annexure-1 not neat and legible.ii) Village name of the victim be redacted from 6th line of para-2 of the petition.iii)Annexure-1 be kept in sealed cover.iv) For further S.R. after removal of defect.
23	D-BLAPL/11822/2026	PRAVASH CHANDRA JENA	2026-04-25	1. F.I.R copy be kept on sealed cover.
24	D-BLAPL/11769/2026	SRINIBAS PARIJA	2026-04-25	.Names In Capital Letters Of All The Signing Advocates Not Indicated
25	D-BLAPL/11766/2026	MAHES DAS	2026-04-25	Name of the Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
26	D-ABLAPL/11898/2026	BIJAY KUMAR BEHERA	2026-04-25	1. Another case vide no D- ABLAPL no-11890/2026 has been filled in the same F.I.R no has not mentioned in the Reference certificate
27	D-ABLAPL/11759/2026	BHARAT JALLI	2026-04-25	1) G.R. case no. mentioned in synopsis and Para 1 of the petition not tally with cause title.
28	D-CRLMC/11726/2026	SUJIT KUMAR DAS	2026-04-25	1. Complaint petition dated not correctly furnished in para no.1. 2. Nomenclature not furnished in V.nama. 3..Subject Code Not Furnished .
29	D-ABLAPL/11890/2026	BIJAY KUMAR BEHERA	2026-04-25	1. Complete F.I.R copy not filled.Page no 9 to 11 of F.I.R copy not filled.
30	D-ABLAPL/11900/2026	ADISHA MOHANTY	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
31	D-CRLMC/11750/2026	RASHMI RANJAN DAS	2026-04-25	1. PS case number not correctly furnished in Prayer of the petition.
32	D-FAO/16832/2026	KUNAL KUMAR SWAIN	2026-04-25	Year of the date of disp. of wrongly mention in date chart
33	D-ABLAPL/11819/2026	AMLAN SHAKTI PAUL	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Annexture be kept in envelop
34	D-CRLMC/11746/2026	SUSHANTA HARICHANDAN	2026-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Synopsis AND date chart not mentioned in Index. 2. PS case number not correctly furnished in entire petition.
35	D-ABLAPL/11762/2026	AJIT KUMAR RAUT	2026-04-25	1) Page no. 9 not legible.
36	D-ABLAPL/11915/2026	SUSHANTA KUMAR JOSHI	2026-04-25	1. Occupation of Deponent not mentioned. 2. Name of father of Pet. in CT, Affidavit and V.nama not tally
37	D-ABLAPL/11824/2026	SURESH CHANDRA PRADHAN	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures be kept in envelop
38	D-ABLAPL/11813/2026	PRAJIT KUMAR PRADHAN	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Occupation not mentioned in the affidavit. Annexure be kept in envelop.
39	D-CMP/17379/2026	KISHORE KUMAR MISHRA	2026-04-25	14-NOT PROPERLY INDEXED.
40	D-ABLAPL/11816/2026	LAXMI CHARAN BEHERA	2026-04-25	1. Annex-2 not mentioned in the petition copy
41	D-WP(C)/16582/2026	NIRANJAN LENKA	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-CMP/18549/2026	SOURAV SUMAN BHUYAN	2026-04-25	Address of op-2 not furnished.
43	D-ABLAPL/11825/2026	HIMANSHU BHUSAN DASH	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures be kept in envelop.
44	D-ABLAPL/11826/2026	MOHAMMED MUSTAQ ANSARI	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Annexures kept in envelop
45	D-ABLAPL/11829/2026	LAXMIDHAR MAHAPATRA	2026-04-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date not mentioned in the v.nama.
46	D-ABLAPL/11907/2026	UMAKANTA BARIK	2026-04-25	1. Ann.1 and 2 be kept in sealed cover.
47	D-CMP/16590/2026	AMIT PRASAD BOSE	2026-04-25	The case No at Page No-1 and Date of order in the Prayer of the Petition be corrected
48	D-BLAPL/11818/2026	SRINIBAS PARIJA	2026-04-25	1. Date of FIR in CT not correct. 2. Ann.2 not marked.
49	D-CRLMP/11495/2026	SATYABRATA DASH	2026-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.8 12 13 15 TO 18 NOT NEAT AND LEGIBLE
50	D-ABLAPL/11911/2026	SUDHAKAR SAHOO	2026-04-25	1. Name of PS and PS case No. in Date Chart not correct. 2. Court Fee of Rs.3 not Affixed

				on Affidavit.
51	D-CRLREV/11774/2026	AJAYA KUMAR ROUT	2026-04-25	C. copy of annex-2 not filed.
52	D-RVWPET/18541/2026	LINGARAJ MOHANTY	2026-04-25	1. C. copy of impugned order not filed. i) Op no. 3 and 4 in wp (c) are not made party in RVWPET. ii) Year of the CMP wrongly mention in Index. iii) Para no. wrongly mention in both the I.As. iv) Put up for SR after filing of c. copy of impugned order and removal of defects.
53	D-CRLMC/11756/2026	PRADIPTA BEURA	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 30-OTHER DEFECT (IF ANY) 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Affidavit Not Proper 2. Age of the deponent in affidavit does not tally with cause title. 3. Date of impugned order under Annexure-1 does not tally with Index.Put up for further S.R.
54	D-CRLREV/11510/2026	JITENDRA SAMANTARAY	2026-04-25	1. Good ground certificate not furnished
55	D-WA/16171/2026	SUDHANSU SEKHAR JENA	2026-04-25	1.net copy of impugned order filed, IA filed for dispensing, further SR after disposal of IA reg calculation of limitation 2.Cause Title not in order, copy of writ petition be file 3.Code not indicated 4. further SR , copy of writ petition to be filed, good ground not furnished
56	D-ABLAPL/11904/2026	MANOJ KUMAR MALLICK	2026-04-25	1. Page 11 missing in Ann.1.
57	D-FAO/18273/2026	SANGRAM JENA	2026-04-25	Annex-4 Not yet Page Marked
58	D-CONTC/14728/2026	ADV.	2026-04-25	IN PAGE NO.16, CONTC. NO.5956/2025 NOT RELATED TO W.P(C) NO.13448/2025. IN PAGE NO.18 THE CASE NUMBER CONTC. NO.IS RELATED TO W.P(C) NO. 13488/2025(VERIFY).COPY OF CAUSE TITLE IN W.P(C) 13448/2025 BE FILED . PUT UP FOR SR AFTER REMOVAL OF DEFECT
59	D-MACA/653/2026	KAPILA CHARAN NAYAK	2026-04-25	Period of Delay 16 days 2.Vakalatnama properly stamped, Executed and accepted - not proper stamped
60	D-CRLMC/11771/2026	SANTOSH KUMAR DASH	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Affidavit Not Proper 2. C.Copy of F.I.R. to be filed. 3. Paragraph no. not correctly furnished in declaration in the petition and I.A.Put up for further S.R.

61	D-MACA/658/2026	KAPILA CHARAN NAYAK	2026-04-25	1. Period of Delay 16 days 2. Court Fee Rs. 2,100/ payable , not paid 3.Vakalatnama properly stamped, Executed and accepted - not proper stamped and executed
62	D-WP(C)/17082/2026	SOURAV SUMAN BHUYA	2026-04-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-BLAPL/11821/2026	AMLAN SHAKTI PAUL	2026-04-25	1. Ann.2 not properly filed. Page 13 uploaded twice. Page 16 appearing before page 15.
64	D-WP(C)/16249/2026	BISWAJIT SAHOO	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code incorrectly Mentioned
65	D-WP(C)/16291/2026	AKASH KUMAR PATAJOSHI	2026-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-WP(C)/16278/2026	ASHUTOSH DASH	2026-04-25	1. page no. 21 marked twice
67	D-WA/16578/2026	SMRUTI RANJAN DASH	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 58 days delay. Para no. wrongly mention in grounds.
68	D-WA/18167/2026	ARIJEET MISHRA	2026-04-25	1. Period of Delay 26 days delay. District of op no.4 not mention in cause title.
69	D-CRLREV/11652/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-04-25	1 Good ground and declaration as well as Certificate not furnished.
70	D-MACA/651/2026	KAPILA CHARAN NAYAK	2026-04-25	Period of Delay 16 days 2.Vakalatnama properly stamped, Executed and accepted - not proper stamped
71	D-MATA/18187/2026	BHUBAN MOHAN BHUYAN	2026-04-25	Period of Delay 65 days
72	D-MACA/655/2026	KAPILA CHARAN NAYAK	2026-04-25	8-CAUSE TITLE NOT IN ORDER. 1. Period of Delay 16 days 2. Court Fee Rs. 600/ payable, not paid 3.Vakalatnama properly stamped, Executed and accepted - not proper stamped
73	D-CRLMC/11806/2026	RAMDAS ACHARY	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code Not Furnished . 2.. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover
74	D-WA/18170/2026	ARIJEET MISHRA	2026-04-25	1. Period of Delay 26 days delay District of respondent no.4 not mention in cause title

75	D-WP(C)/17587/2026	BIRAJA PRASANNA DAS	2026-04-25	Annex-5 not properly paginated.
76	D-WP(C)/15398/2026	KUNAL KUMAR SWAIN	2026-04-25	1. Annex-9 wrongly mentioned at page no.23 instead of Annex-6. 2..Subject Code Not Furnished .
77	D-CRLMC/11817/2026	GURUDUTTA KAR	2026-04-25	1. As per impugned order under Annexure-2,the name of Judgeship not furnished in Synopsis
78	D-WP(C)/13984/2026	SARADA PRASANNA SARANGI	2026-04-25	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 262 to 265 and 288 to 290 not neat.
79	D-WP(C)/16211/2026	SOUMYA JYOTI BISWAL	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
80	D-WP(C)/15903/2026	SURENDRA BEHERA	2026-04-25	Defect Regarding Nomenclature.
81	D-CRLMC/11823/2026	JUGALA KISHORE PANDA	2026-04-25	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
82	D-WP(C)/18364/2026	SARADA DASH	2026-04-25	Page 14 not available
83	D-CRLMC/11844/2026	MOHAMMED RIAZ	2026-04-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of impugned order dated 25.07.2025 under Annexure-3 to be filed. 2. L.T.I. of the petitioner no.2 in V>Nama not attested.
84	D-WP(C)/17471/2026	AMARENDRA SAHOO	2026-04-25	1-COURT FEE IS DEFICIENT. 1. Annexure-3 not mentioned in averments.Rs. 6/- to be paid.
85	D-CRLMC/11894/2026	SANGRAM DALUA	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Affidavit Not Proper 2. paragraph no. not correctly furnished in declaration 3.Page nos.19,22 and 29 not filed.
86	D-WP(C)/16226/2026	BIBEKANANDA UDGATA	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Page 32 not neat. 2. Subject Code Not Furnished .
87	D-WP(C)/16219/2026	RASHMIKANTA MAHALIK	2026-04-25	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page 34 to 40 not neat. 2. Page 11, 13 and 23 not available.
88	D-CRLMP/11706/2026	JYOTI PATNAIK	2026-04-25	Signature of the Deponent no.1 not furnished in V.nama.
89	D-CRLA/10691/2026	DEBASHIS MITRA	2026-04-25	1. Period of Delay 108 days (I.A. for condonation of delay not filed) 1-Criminal Misclenious Jurisdiction mentioned instead of Criminal Appellate Jurisdiction at top of index and cause title, 2-Sentence and fine awarded u/s.376(AB) I.P.C.not mentioned in synopsis and appeal memo, 3-The names of relatives and school mentioned in trial court judgement not need not be disclosed and be kept in sealed cover
90	D-CRLMC/11875/2026	SK. ZAFARULLA	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Affidavit Not Proper. 2. Paragraph no. not correctly furnished in declaration
91	D-FAO/18271/2026	SANGRAM JENA	2026-04-25	Page No-28 not accompanied with the Memo. of Appeal
92	D-CRLMC/11928/2026	SANJIT MISHRA	2026-04-25	1. As per impugned order under Annexure-2, the name of the Lower court does not tally with Synopsis and petition
93	D-WA/18164/2026	ARIJEET MISHRA	2026-04-25	1. Period of Delay 26 days delay. District not mention in respondent no.4 in cause title
94	D-CRLMC/11935/2026	BISWAJIT MOHAPATRA	2026-04-25	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of order under Annexure-5 to b corrected in Book mark. 2.Signature of the petitioner no.4 in V.nama does not tally with cause title.
95	D-CONTC/15671/2026	ADV.	2026-04-25	Postal receipt not filed.
96	D-ABLAPL/11570/2026	GOUTAM CHARAN ROUT	2026-04-25	1) Page nos. 9,10 and 14 not neat and legible.
97	D-CONTC/17670/2026	ADV.	2026-04-25	Postal receipt not filed.
98	D-CRLMC/11796/2026	RAJENDRA KUMAR SAHU	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
99	D-CONTC/17672/2026	ADV.	2026-04-25	Postal receipt not filed.
100	D-CONTC/17671/2026	ADV.	2026-04-25	Postal receipt not filed.
101	D-CMAPL/18188/2026	ADV.	2026-04-25	Put up for SR after filing of c. copy of impugned order.
102	D-ABLAPL/11573/2026	RAMESH CHANDRA ROUT	2026-04-25	1) S.T. case no. mentioned in synopsis not tally with cause title.
103	D-WA/18165/2026	ARIJEET MISHRA	2026-04-25	1. Period of Delay 26 days delay. District not mention of respondent no. 4 in cause title.

104	D-ABLAPL/11583/2026	ARJUNA CHARANA BEHERA	2026-04-25	1) Annexure -1 be kept in sealed cover .2) For further S.R.
105	D-ABLAPL/6954/2026	ASIT KUMAR JENA	2026-04-25	Age of the petitioner no.5 not furnished in address
106	D-ABLAPL/11835/2026	SOUBHAGYA SWAIN	2026-04-25	1. paragraphs not correctly furnished in declaration of affidavit.2 . As per index page no.13 not marked
107	D-WP(C)/17027/2026	SATYABRATA DASH	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-BLAPL/11719/2026	JNYANANANDA PANDA	2026-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per averment furnished in para-6, supporting document not Annexed. 2.Name and details of Informant/victim mentioned in Annexure-1 need not be diclose and kept in closed envelop
109	D-CRLREV/11737/2026	SOUBHAGYA SUNDAR DAS	2026-04-25	Put SR after redacting the name of Informant/ Relatives from petition . The name of Informant need not be disclosed in connection with Annex- 1 and 2 kept in close.
110	D-CRLMP/11539/2026	BIKASH CHANDRA PARIJA	2026-04-25	1. PAGING OF SYNOPSIS and DATE CHART BE OMITTED 2. IN AFFIDAVIT SL. NO.2 HUSBAND NAME BE REPLACED BY FATHER NAME
111	D-BLAPL/11718/2026	PRASHANTA KUMAR NAYAK	2026-04-25	1.Synopsis page not properly mentioned. 2.Paragraphs incorrectly mentioned in declaration of affidavit.
112	D-BLAPL/11741/2026	BISWAJIT RANJAN TRIPATHY	2026-04-25	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Pending Lower Court case incorrectly mentioned in prayer portion of the petition.
113	D-BLAPL/11745/2026	SULOCHANA PATRO	2026-04-25	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Names In Capital Letters Of All The Signing Advocates Not Indicated
114	D-BLAPL/11755/2026	AMIT KUMAR SAHU	2026-04-25	1.Reference certificate not properly furnished
115	D-WP(C)/16390/2026	SAMEER KUMAR DAS	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in declaration.2.Page nos.9,10 and 15 not neat and legible.
116	D-CONTC/16678/2026	ADV.	2026-04-25	1. Undertaking for non filing of translated copy not filed. 2. Date of representation not

				correctly furnished Sl. no.5 in Index and para no.4.
117	D-CRLA/10818/2026	JYOTIRMAYA SAHOO	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs. 6/- not paid. 2. Name of the informant reflecting in the judgement vied annex.1 be kept in the cover.
118	D-FAO/16342/2026	KAPILA CHARAN NAYAK	2026-04-25	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-ABLAPL/11593/2026	SOUBHAGYA KUMAR DASH	2026-04-25	.Name Of The Filing Advocate Not In Capital Letters In The Petition
120	D-WP(C)/16409/2026	M.BALAKRISHNA RAO	2026-04-25	1. Writ petition and Annexures-1 and 2 not page marked in Index.
121	D-BLAPL/11708/2026	SIDHARTHA SANKAR RAY (2)	2026-04-25	1. Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
122	D-FAO/15783/2026	PRAMOD KUMAR TRIPATHY	2026-04-25	1.The discrepancy in the name of R-2 as per Trial Court be reconciled.2.I.A filed for dispensing with the statutory Deposit
123	D-ABLAPL/11751/2026	SULOCHANA PATRO	2026-04-25	.Name Of The Filing Advocate Not In Capital Letters In The Petition
124	D-WP(C)/16430/2026	SAKTI PRASAD DAS	2026-04-25	1. Name of father of the petitioner not furnished in the cause title.
125	D-WP(C)/17595/2026	HIMANSHU BHUSAN DASH	2026-04-25	1. Annexure-6 not marked on file.2. Complete I.A.Petition not filed.
126	D-ABLAPL/11566/2026	JUGALA KISHORE PANDA	2026-04-25	i)Sl. no. 2 of the affidavit not tally with cause title.
127	D-CRLA/10766/2026	SATYANARAYAN MOHAPATRA	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. provision of law not correctly furnished in I.A. no. 992/2026.2. Name of the victims village and name of P.W.5 to 8 disclosing in the judgement be kept in the cover. 3. Name of the victim be redacted from the petition.4. Name of the trial court not properly furnished in the prayer.5. status of the petitioner not furnished in the C.T
128	D-BLAPL/11710/2026	NIRANJAN LENKA	2026-04-25	1. Name and details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
129	D-ABLAPL/11567/2026	JUGALA KISHORE PANDA	2026-04-25	20-VERNACULAR CERTIFICATE NOT FURNISHED.
130	D-CONTC/14709/2026	ADV.	2026-04-25	1. WPC case number not correctly furnished in 7th line of the page no.4. 2. As per mentioned in Index Annex-6 not filed.
131	D-BLAPL/11682/2026	SANJIB KUMAR BHANJADEO	2026-04-25	1.Page no.12 not in order

132	D-ABLAPL/11748/2026	AMITAV TRIPATHY	2026-04-25	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
133	D-CRLA/6671/2026	PRIYA RANJAN SINGH	2026-04-25	Period of Delay 26 days (I.A. for condonation of delay not filed) 1-C.Copy of impugned judgement not page marked, 2-Annexure-1 not marked at the top of 1st page of c.copy of impugned judgement, 4-The name of school of victim and the names of relatives of victim mentioned in trial court judgement need not be disclosed and be kept in sealed cover
134	D-WP(C)/15617/2026	BIKRAM CHANDRA GHADEI	2026-04-25	1.Name of the petitioner not correctly furnished in the affidavit.
135	D-WP(C)/15917/2026	MANORANJAN MUDULI	2026-04-25	1. Address and Department of Opp.Party no. 1 not furnished in the cause title.
136	D-WPCRL/11931/2026	BIJAYA KUMAR SAHOO	2026-04-25	NAME OF PETITIONER BE WRITTEN IN PETITION , AFFIDAVIT and V.NAMA ATTACHED TO THE PETITION ,AS THIS MATTER NOT RELATED SEXUAL OFFENCE.PUT UP FOR SR AFTER REMOVAL OF DEFECT
137	D-CRLMP/11711/2026	SARADA DASH	2026-04-25	1. CT case number not correctly furnished in Synopsis.
138	D-FAO/18228/2026	KUNAL KUMAR SWAIN	2026-04-25	Period of Delay 2340 days 2. Put up for SR after filing of cause title in GIA case no. 331/2017.
139	D-BLAPL/11684/2026	JYOTIRMAYA SAHOO	2026-04-25	1.Page no.10 not legible.
140	D-CRLMC/11199/2026	BHARAT BHUSAN ROUTRAY	2026-04-25	1.Charge sheet dated not correctly furnished in para no.6. 2. Date of order not correctly furnished in Prayer of the petition. 3. Certified copy of Annex-5 not filed.
141	D-BLAPL/8468/2026	NRUSINGHA NANDA MOHAPATRA	2026-04-25	1.Free copy/Certified copy of Rejection order not filled. 2.I.A no 226/28 filled for dispensing with Original/Certified copy of Rejection order
142	D-BLAPL/11730/2026	AMITAV TRIPATHY	2026-04-25	1.Name of the petitioner mentioned in Cause title not tally with the signature put in V.nama.
143	D-CRLMP/11893/2026	BIJAYA KUMAR RAGADA	2026-04-25	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition.
144	D-WP(C)/18350/2026	PABITRA KUMAR NAYAK	2026-04-25	.Deficit Rs 1/- not paid in C.T.
145	D-CONTC/14583/2026	PABITRA KUMAR NAYAK	2026-04-25	Code Not correctly furnished.1. Sl. no.2 not correctly furnished in Affidavit. 2. Annexure number not correctly furnished on page No.7.
146	D-ABLAPL/11873/2026	JAYADEBA BEHERA	2026-04-25	1. F.I.R copy be kept on sealed cover

147	D-CRLMC/11943/2026	JYOTIRMAYA SAHOO	2026-04-25	1. Name of the victim / informant need not be disclosed in connection with Annex-1 and kept in sealed cover.
148	D-ABLAPL/11664/2026	AMITAV TRIPATHY	2026-04-25	1. Age of the petitionr-3 not furnished in cause title of the application.
149	D-ABLAPL/11872/2026	SUSANTA KUMAR LENKA	2026-04-25	1. F.I.R copy be kept on sealed cover
150	D-ABLAPL/11912/2026	PANCHANAN PANIGRAHI	2026-04-25	1. Synopsis and Date Chart not page marked
151	D-WP(C)/9025/2026	JANARDAN NAIK	2026-04-25	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no 188,190,202 , 203 ,280 not neat.Annextures 1 to 5 not mentioned in the petition copy.Paragraph not correctly mentioned in the affidavit.Page 189 not found. 2.Affidavit Not Proper. 3.Subject Code incorrectly Mentioned
152	D-CRLMC/11330/2026	JAGAMOHAN PATTANAİK	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Put up for SR after redacting the name of victim / informant from the petition.
153	D-CRLA/10836/2026	AMLAN MOHANTY	2026-04-25	1.As per FIRs detail date of disp. of and BLAPL NO.13315/2025 not furnished in ref.certificate.2.Name of victim school reflected in the petition be redacted.3. Name of victim school reflected in judgement vide annex.1 be kept in cover.4. provision of law not correctly furnished in I.A. no.1003/2026 and sl. no.4 of affidavit in I.A. no.1004/2026 not properly furnished.5. status of the petitioner not furnished in C.T.
154	D-CRLLP/10486/2026	TIKERAM MEHER	2026-04-25	Status of appellant not furnished 1-Accquited Opp.Parties 1 to 5 mentioned instead of Opp.Parties 2 to 5 in para-1 of page No.3, 2-Affidavit not made in this CRLLP.
155	D-CRLMP/11500/2026	RAKESH KUMAR SARANGI	2026-04-25	NAME OF PETITIONER AND HER RELATIVES REDACTED FROM PETITION AND AFFIDAVIT.ANNEXURES AND V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
156	D-CRLREV/11692/2026	JYOTIRMAYA SAHOO	2026-04-25	Code not Indicated
157	D-CRLA/10924/2026	SAPAN KUMAR LENKA	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Address of the informant be redacted from the petition.2.Relative of the victim and Informant address reflected in the judgement be kept in the cover.
158	D-CRLA/10926/2026	SWARAJ PATEL	2026-04-25	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED S.R. will be made after proper arrangement with page mark of annex.1 and 2 as per index and being aggrieved to be furnished before grounds of appeal.
159	D-CRLMP/11842/2026	NIHAL RATH	2026-04-25	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Nomenclature not correctly furnished Sl. no.3 in index.
160	D-BLAPL/11655/2026	ANAM CHARAN PANDA	2026-04-25	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the Informant-cum-victim mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R
161	D-BLAPL/11685/2026	JYOTIRMAYA SAHOO	2026-04-25	1. Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 25-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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